

National Company Law Tribunal

Allahabad Bench

CP NO(IB) 218/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE COMPANY: Navyug Iron Trading V/s Fedders Electric & Engineering Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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CP NO(IB) 218/ALD/2018

Operational Creditor present in person and Sh. Ronak Chaturvedi, Advocate for the Corporate Debtor is present.

They have jointly filed the settlement agreement. In view of the settlement, Operational Creditor wants to withdraw the petition. Prayer is allowed. Petition is dismissed as withdrawn. The settlement agreement is made a part of the order.

Dated:31.08.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)